

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7672
ANSWERED ON:16.05.2002
VISIT OF CHINESE LAWYERS TEAM
IQBAL AHMED SARADGI

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether a Chinese team of Lawyers visited India to study its Legal system and laws in the wake of its admission into the World Trade Organisation and rise in number of cases involving the trade between the two countries ;
- (b) if so, whether this is the first time ever that such a delegation from China`s legal community visited India ;
- (c) whether this was necessitated due to the anti dumping petitions filed on Chinese imports during the last year ;
- (d) if so, whether according to the China, India legal system has been an impending factor to speedy redressal of legal issues; and
- (e) if so, the extent to which the Chinese team of lawyers have been welcomed by India ?

Answer

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

- (a) to (e) The information is being collected and will be laid down on the Table of the House.